

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.320/2015
in
OA 3575/2014**

this the 18th day of December, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Shiv Dutt Sharma
(Retd. PGT Teacher)
Aged about 60 years
S/o Shri J.L.Sharma
R/o H.No.A-29, Omicron
Greater Noida, UP Petitioner

(By Advocate: None)

VERSUS

1. Smit. Padmini Singhla
The Director of Education
Civil Lines, GNCT of Delhi
Delhi – 110 053
2. Shri Ved Prakash Aggarwal
Principal
GBSS School
Gazipur
Delhi – 110 096
3. Shri O.P.S. Panwar
Vice Principal
GBSS School, Gazipur
Delhi – 110 096 Respondent/Contemnor.

(By Advocate:Shri Ramesh Shukla for
Shri Vijay Kumar Pandita)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

1. None for the applicant even on the revised calls.

2. The present Contempt Petition is filed complaining violation of the orders of this Tribunal passed on 08.10.2014 in OA No.3575/2014.

3. However, the respondents in their counter submit that they have fully complied with the orders of this Tribunal and passed a speaking order on 19.01.2015, and a copy of which, is filed along with their compliance affidavit.

4. In the circumstances and in view of the compliance of the orders of this Tribunal by the respondents, the CP is closed. Notices are discharged. No costs.

(Shekhar Agarwal)
Member (A)

(V. AJAY KUMAR)
Member (J)

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